

No.6/1736/288-HRD-I  
Government of India  
Ministry of Commerce & Industry  
Department of Commerce  
Directorate General of Foreign Trade  
(HRD-I Section)

Udyog Bhawan, New Delhi,  
Dated 26 October, 2012.

OFFICE ORDER NO.101/2012

1. Shri Anil Kumar Singh, Jt.DGFT was transferred to RA, Ahmedabad vide office order no. 56/2012 dated 17.7.2012. Shri Anil Kumar Singh was relieved of his duties from DGFT (Hqrs.) w.e.f. 31.7.2012 (AN) vide order no. 62/2012 dated 31.7.2012 with direction to report to RA, Ahmedabad to assume charge.
2. In pursuance of order dated 8.8.2012 of the hon'ble Central Administrative Tribunal (CAT), New Delhi, Shri Anil Kumar Singh reported to DGFT (Hqrs.) on 9.8.2012 (FN). As per directions of the hon'ble CAT, New Delhi contained in order dated 8.8.2012, representations dated 17.7.2012, 1.8.2012 & 6.8.2012 filed by Shri Anil Kumar Singh were disposed of vide O.M. dated 5.9.2012 with a direction to report to RA, Ahmedabad with immediate effect.
3. On a request made by Shri Anil Kumar Singh, the Competent Authority granted him earned leave from 6.9.2012 to 20.9.2012.
4. Following order is hereby issued in respect of treatment of period from 1.8.2012 to 20.9.2012 in respect of Shri Anil Kumar Singh:
  - i. Period from 1.8.2012 to 8.8.2012 to be treated as joining time.
  - ii. Period from 9.8.2012 to 5.9.2012 to be treated as posting in DGFT (Hqrs.), and
  - iii. Period from 6.9.2012 to 20.9.2012 to be treated as earned leave.
5. This issues with the approval of the Competent Authority.

*Ashish Mohan*

(Ashish Mohan)

Deputy Director General of Foreign Trade

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To:-

- 1 Shri A.K. Singh, JDG, RA, Ahmedabad.

Copy to:

1. The Accounts Officer, CPAO (DGFT), Udyog Bhavan, New Delhi.
2. HRD-II/III/ Vigilance/ Sections.
3. Cash section, DGFT (Hqrs.), Udyog Bhavan, New Delhi is requested to draw and disburse the pay allowances as stated above and thereafter forward his LPC/Service Book duly verified to this section for onward transmission to RA, Ahmedabad.
4. Office order file/Personal file/Service Book.